

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-521
CP No-71/241/242/ND/2022

IN THE MATTER OF:

Kanchanpreet Kaur Batra

.....Applicant

Vs.

M/s. Welco Overseas Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 08.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Abhishek Aggarwal Advocate
For the Respondent : Adv Hitesh Sachar, Adv Anju Jain, Adv Rabi
Karmokar

ORDER

Ld. Counsel for the Petitioner is present. Proxy Counsel for the Respondent is present and submitted that the main Counsel is not available today and therefore, sought adjournment. In view of this, list this matter for hearing on the maintainability of petition on **24.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**